


DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of..... 28.11.16


Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks	
			NIL			The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)	
				 अपर मुख्य न्यायिक मजिस्ट्रेट कोर्ट नं-२ गाजियाबाद <u>28.11.16</u>			

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of..... ACTM-4

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1	3494/15	श्री - डागुल	M.V. ACT	SPT	100/-	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2	3514/15	श्री - तरेबा कुंठ	श्री	COT	100/-	
3	4148/15	श्री - राजेश	श्री	श्री	100/-	
4	4136/15	श्री - देवदत्त	श्री	SPT	100/-	
5	4329/15	श्री - रामगुलाल	श्री	श्री	100/-	
6	4134/15	श्री - मालीम	श्री	श्री	100/-	
7	3863/15	श्री - इन्दलाम	श्री	श्री	100/-	
8	3838/15	श्री - आर्षाणी	श्री	श्री	100/-	
9	3835/15	श्री - प्रकाश	श्री	श्री	100/-	

Note! P.O. ON LEAVE.


 अपर मुख्य न्यायिक माजिस्ट्रेट
 कोर्ट संख्या-4, गाजियाबाद
 28/11/16

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of Jm G2B.

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
	<u>NIL</u>		<u>NIL</u>	<u>NIL</u>	<u>—</u>	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
<p><i>(A large blue diagonal line is drawn across the table body)</i></p>						
<p><i>(Signature)</i> Judicial Magistrate Chaziabad (UP) 28/11/16.</p>						